



2026:AHC:28701-DB

**HIGH COURT OF JUDICATURE AT ALLAHABAD
CRIMINAL APPEAL No. - 639 of 1984**

Jag Ram And Others

.....Appellant(s)

Versus

State of U.P.

.....Respondent(s)

Counsel for Appellant(s)	:	Kamlesh Kumar Tripathi, T.Ghosh, T.Rathore
Counsel for Respondent(s)	:	D.G.A.

Court No. - 46

**HON'BLE SIDDHARTH, J.
HON'BLE GARIMA PRASHAD, J.**

Order on Criminal Misc. Recall Application No. 2 of 2025

Counsel for the appellants does not wishes to press this recall application.

It is accordingly, dismissed as not pressed.

Order on Criminal Misc. Second Bail Application No. 10 of 2026

Counsel for the appellants does not wishes to press this second bail application.

It is accordingly, dismissed as not pressed.

Order on Criminal Appeal

As per the office report dated 14.10.2025, appellant no. 1, namely Jag Ram, has reportedly died. Accordingly, the appeal stands abated in respect of appellant no. 1, Jag Ram.

Heard Sri Kamlesh Kumar Tripathi, learned counsel for the appellants; Ms. Manju Thakur, learned A.G.A.-Ist for the State-respondents and perused the material on record.

Judgment reserved.

February 10, 2026
Rohit

(Garima Prashad,J.) (Siddharth,J.)